

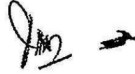

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

**ORDER**

The transfer and posting of the following officials is hereby made with immediate effect:-

Sl. No	Name of the official	From	To
1	Sh. Virender Singh Rawat S/o Sh. G.S. Rawat (E.C.-93429526)	PA in the court of Ms. Preeti Rajoria, Ld. MM (Mahila Court-02) (NW), Rohini Courts, Delhi	PA in the court of Ms. Rajani Ranga, Ld. CMM (NW), Rohini Courts, Delhi
2	Ms. Jyoti Hasti W/o Sh. Atul Hasti (E.C.-35984463)	Ahlmad/JA in the court of Sh. Rakesh Kumar Singh, Ld. ADJ (NW), Rohini Courts, Delhi	JA in Filing Section (NW), Rohini Courts, Delhi
3	Sh. Manoj S/o Sh. Nandan Singh (E.C.-88781017)	JA in Filing Section (NW), Rohini Courts, Delhi	Ahlmad/JA in the court of Sh. Rakesh Kumar Singh, Ld. ADJ (NW), Rohini Courts, Delhi
4	Sh. Narbeer S/o Sh. Ram Parsad (E.C.-91264168)	Peon in Office Pool, Administration Branch-III (NW), Rohini Courts, Delhi	Peon in the court of undersigned.
5	Sh. Harish Kumar Pahwa S/o Late Sh. Gopal Dass Pahwa (E.C.-77385866)	Naib Nazir in Nazarat Branch (NW), Rohini Courts, Delhi	Naib Nazir in the court of Ms. Ruchika Singla, Ld. ADJ (NW), Rohini Courts, Delhi
6	Sh. Sanjay Kumar S/o Sh. Dhani Ram (E.C.-90918)	Naib Nazir in the court of Ms. Ruchika Singla, Ld. ADJ (NW), Rohini Courts, Delhi	Naib Nazir in Nazarat Branch (NW), Rohini Courts, Delhi

- Notes:- (1) Sh. Vikash, JJA (E.C.-86600322) shall continue to work in Administration Branch-I & II (NW), Rohini Courts, Delhi till further orders.
- (2) Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

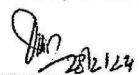
  
(VIMAL KUMAR YADAV)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI 

No.F2(2)/Admn.I,II&III/NW/RC/2024/ 7514-7553

Date 28/02/2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer(s) concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I&II (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I&II (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.

  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI 